

Analysis of Water Samples in Delhi

1297. SHRI ATAL BIHARI
VAJAPAYEE:
MAHANT AVEDYA NATH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether water samples were collected from different parts of Delhi/New Delhi and analysed by the Central Pollution Control Board during the last one year or so;

(b) if so, the locations from where water samples were taken and what was the result of the analysis in each case;

(c) whether the water samples confirmed to the standards laid down by bureau of Indian standards with regard to human consumption;

(d) if not, what action has been taken against those who are responsible for the lapses; and

(e) the steps taken by the Government to ensure supply of safe drinking water?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) The Ministry of Environment & Forests have informed that samples were collected only once by the Central Pollution Control Board during the past one year.

(b) and (c). The Central Pollution Control Board collected water samples from four locations in Delhi/New Delhi for a surprise test check. The results of the analysis indicated that the desirable limit of Total Dissolved solids (TDS) and Total Hardness as well as other common parameters were well within the limits considering that alternative sourced of ground water is utilised in the area. Two of the samples collected from West Patel Nagar and Kalkaji showed the presence of fecal coliform. As per recommendations of Bureau of Indian Standards coliform organism should not be detectable in 100 ml of two consecutive

samples. As the test samples for the analysis did not have two consecutive samples, no comparison with ISI recommendation was possible in respect of coliform.

(d) and (e). The Delhi Water Supply & Sewage Disposal Undertaking has reported that quality of water is tested at every stage right from raw water stage to the stage of distribution system at the consumers end. All Junior Engineers have been provided with testing kits. More than 250 samples are collected daily for testing in five fully equipped testing laboratories to make sure that the quality of water conforms to the BIS standards. With reference to the testing done, by the Central Pollution Control Board, DWS & SDU states that the samples showed Coliform count despite the presence of high residual chlorine and hence, the situation is the result of localised contamination. Prompt action was taken by DWS & SDU to advise DDA and the Undertaking's officers to take corrective action. OWS & SDU is of the view that the four specific samples do not reflect adversely on the quality of water supplied by it, as the Undertaking is taking steps to supply portable and wholesome water. Hence, action against concerned officers of DWS & SDU has not been contemplated. An appeal has been issued to the public to being isolated cases of contamination to the notice of the Undertakings.

**General Pool Accommodation for
Allottees of Special Pool**

1298. SHRI LAL BABU RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government residential accommodation of general pool are not allotted to the officers of employees who are allottees of special pool-accommodation while on deputation to offices covered under the provision of allotment of general pool accommodation;

(b) if so, the reasons therefor; and

(c) the norms laid down by the directorate of Estates for allotment of general pool